

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

No. HC.VII-65/2005/8509/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Malaya Deb,  
Presiding Officer/Member,  
M.A.C.T, Nalbari

Dated Guwahati, the 11<sup>th</sup> October, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/360 dtd. 09.10.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.10.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 19.10.2023, till the morning of 25.10.2023,** has been granted. The District & Sessions Judge, Nalbari, and in his absence, the next seniormost Judicial Officer available at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-65/2005/8510-8511/A dated , 11-10-23**

Copy to

1. The District & Sessions Judge, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**